

THE MINISTER OF HOME AFFAIRS (S. BUTA SINGH) : (a) and (b). Yes, Sir.

(c) A Departmental Enquiry is being conducted against the defaulters.

(d) There were no cases of the above type during the last one year.

[*Translation*]

Influx of Persons from Bangladesh into Tripura

*98. SHRI KALI PRASAD PANDEY :
SHRI HANNAN MOLLAH :

Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether a large number of persons from Bangladesh are entering into India ;

(b) if so, the number of such persons ;

(c) the action taken so far by the Government to check the refugees from Bangladesh and to deport the foreigners already entered so far into India ; and

(d) the number of refugees who have been sent back and the time by which all the refugees are likely to be sent back ?

THE MINISTER OF HOME AFFAIRS (S. BUTA SINGH) : (a) to (d). Recently there has been a large influx of tribal refugees into Tripura from Bangladesh. According to the information received from the Government of Tripura, till 15-7-1986, 19885 refugees entered into the State. Besides, 17286 refugees were pushed back by the BSF.

BSF and the State Government have been advised to prevent further influx. The matter regarding creating conditions conducive for the early return of tribal refugees has been taken up with the Bangladesh Government at various levels. During the recent visit of the Bangladesh President the matter was taken up with him by the Home Minister. He has assured the Home Minister that all tribal refugees will be taken back.

[*English*]

Separate Ministry for Consumer Goods and Services

*99. DR. G. VIJAYA RAMA RAO :
SHRI P.R. KUMARA-
MANGALAM :

Will the Minister of FOOD AND CIVIL SUPPLIES be pleased to state :

(a) whether Government have been receiving representations on various consumer problems of goods and services from consumer groups ;

(b) if so, the number of such representations received during the last 3 years and action taken thereon so far ; and

(c) whether in view of the vastness and importance of various issues of consumer interest involved in supply of goods & services largely from Government/public Sector a single ministry is proposed to be entrusted to look after all the work pertaining to consumer goods and services ?

THE MINISTER OF PARLIAMENTARY AFFAIRS AND MINISTER OF FOOD AND CIVIL SUPPLIES (SHRI H.K.L. BHAGAT) : (a) Yes, Sir.

(b) 123 representations/complaints/suggestions from various consumer groups were received by the Department of Civil Supplies during the last 3 years. Necessary steps were/have been taken, wherever possible, to implement these suggestions and to redress the grievances.

(c) No, Sir. It is not feasible to entrust the entire work to a single Ministry.

[*Translation*]

Guidelines to States for Appointment of Spouses at one Place of Posting

*100. DR. CHANDRA SHEKHAR TRIPATHI . Will the PRIME MINISTER be pleased to state :

(a) whether State Government have issued any guidelines to the States for the posting of spouses at the same station ;

(b) whether State Government have implemented them ; and

(c) if not, further steps Government propose to take in this regard ?

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS AND MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI P. CHIDAMBARAM) : (a) No, Sir. However, the Central Government have issued guidelines regarding posting of spouses at the same station in respect of employees of Central Government and Central Public Undertakings, subject to fulfilment of certain administrative requirements.

(b) and (c). Do not arise.

[English]

Bench of Central Administrative Tribunal in Kerala

*101. SHRI VAKKOM PURSHOTHAMAN : Will the PRIME MINISTER be pleased to state :

(a) whether a bench of the Central Administrative Tribunal has been set up at Ernakulam in Kerala ; and

(b) if so, the details thereof ?

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS AND MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI P. CHIDAMBARAM) : (a) and (b). A decision has been taken to set up a Bench of the Central Administrative Tribunal at Ernakulam. The bench will be set up shortly.

Road Accidents and Regulation of Traffic in Delhi

718. SHRI MANIK REDDY : Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether it is a fact that the accident rate and fatal accidents have not decreased in Delhi despite introduction of traffic lights, overbridges, one-way traffic etc. ;

(b) whether any comparative studies have been made on rate of accidents and

smooth flow of traffic before and after the providing such facilities ; and

(c) whether Government are aware that at old fashioned roundabouts such as on Prithviraj Road (in front of Taj), Udyog Bhawan roundabout of Motilal Nehru Marg/Janpath inter-section, heavy traffic goes on smoothly despite total absence of traffic police, traffic lights etc. ?

THE MINISTER OF STATE IN THE DEPARTMENT OF STATES (SHRI GHULAM NABI AZAD) : (a) No, Sir. With the introduction of traffic lights, over-bridges and one-way traffic, the rate of accidents and fatalities show a downward trend as shown below :

Year	Rate of road accidents per 1,000 vehicles.
1981	7.45
1982	7.38
1983	7.30
1984	7.13
1985	6.76

(b) No, Sir.

(c) The roundabouts at Prithviraj Road (in front of Taj) and Udyog Bhawan and the roundabout at Motilal Nehru Marg and Janpath intersection are coping well with the needs of the growing traffic. As such there is no traffic problem at these points in spite of the heavy traffic. Roundabout is a self controlled intersection and hence there is no development of staff at such intersections during normal times. Roundabouts are converted into signalled intersection after the traffic flow reaches the level of saturation.

High Level Committee on Prices of Essential Commodities

719. SHRI CHINTAMANI JENA : Will the Minister of FOOD AND CIVIL SUPPLIES be pleased to state :

(a) whether it is a fact that the Federation of Indian Chambers of Commerce and Industry has suggested the setting up of high-level committee to take action to check rise in prices of essential commodities ;